

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

25.C.P.(IB)-612(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.12.2019**

NAME OF THE PARTIES:- Bharati Airtel Limited

V/s

Compulink (India) Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of counsel for the petitioner, list this matter on 23.01.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)